

44 (54)

Order Sheet

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
ADDITIONAL BENCH ALLAHABAD

Registration No. 1257(T) of 1986

Bhola Ram VS Union of India

Date	Note of progress of proceedings and routine orders	Date to which case is adjourned
1	2	3
1-10-86	<u>Office Report</u> Suit no 453 of 1985 has been received on transfer from the Court of City Munsif, Varanasi. The suit relates to Postal Department. W.S. has been filed. The notices have been issued to both parties by registered post fixing 6-10-86. Neither undelivered cover nor any information has been recd. till date. The case is submitted for orders. Mansy	
6-10-86	Hon. D.S. Misra. Mamber (A) Hon G.S. Sharma. " " (B) Parties are not present in this case. W.S has been filed. Parties are allowed to file 300 copies of their documents within a month in accordance with the provisions of the A.T. Act. List it on 21. 11. 86 for final hearing. Issue fresh notice to the parties.	

Notices issued to both parties on 8/11/86

Mamber (A) — Mamber (B)